

(b) and (c) In view of the reply to part (a) of the question, replies to part (b) and (c) do not arise.

### Changes in Import Policy

4280. SHRI G. Y. KRISHNAN : Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government have amended the current year's import policy relating to input/output norms for certain export items; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The details are contained in the Ministry of Commerce Public Notices Nos. 19-ITC(PN)/82 dated 15-4-1982, 30-ITC(PN)/82 dated 1-6-1982, 36-ITC(PN)/82 dated 22-7-1982 and 47-ITC(PN)/82 dated 24-9-1982. copies of which are available in the Parliament Library.

### Import of Stainless Steel Sheets at Reduced Rate

4281. SHRI S. T. QUADRI : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that many firms have imported stainless steel sheets in various forms like folded angles and cleared consignments at lower rates of import duty on personal Bonds;

(b) if so, the particulars of the firms involved, the quantity of materials imported and the total amount of import duty avoided; and

(c) what steps, Government have initiated to recover the huge amounts of import duty from these firms?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) :

(a) Yes, Sir, In terms of the court orders, the consignments so imported were released provisionally at lower rate of import duty against personal bonds for disputed amounts of duty with Bank Guarantees for varying percentages of such amounts.

(b) Since the details asked for will need to be culled from various records, it is not possible to compile the requisite information without expense of disproportionate time and effort. If the particulars of the consignment about which such information is required, are specified the requisite information can be collected and furnished.

(c) The recovery action can be initiated only after the pending Court cases are finally decided.

### राष्ट्रीयकृत बैंकों द्वारा प्रतिशिक्षित बेरोजगार व्यक्तियों को ऋण

4282. श्री सत्येन्द्र नारायण सिंह :

श्री भीम सिंह :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीयकृत बैंकों की, प्रशिक्षित बेरोजगार व्यक्तियों को उद्योगों की स्थापना करने के लिए ऋण देने की कोई योजना है ताकि वे अपनी रोजी-रोटी कमा सकेंगे ;

(ख) यदि हां, तो उक्त योजना का ब्यौरा क्या है ;

(ग) क्या यह भी सच है कि गत दो वर्षों में तथा चालू वित्तीय वर्ष के दौरान इस योजना के अन्तर्गत प्रशिक्षित बेरोजगार व्यक्तियों के ऋण के लिए आवेदन पत्र प्राप्त हुए थे; और